The Supreme Court Gender Sensitization and Internal Complaints Committee (hereinafter called as 'GSICC') was constituted by the then Hon'ble Chief Justice of India vide Office Order No. 277 of 2013 dated 26.11.2013. After the then Hon'ble Chairperson Mrs. Justice Ranjana P.Desai demitted the office, it was reconstituted vide order dated 31.10.2014 and again it was renominated vide order dated 17.11.2015 as :-

Hon'ble Smt. Justice R.Banumathi Chairperson
Judge, Supreme Court of India

Hon'ble Mr. Justice Prafulla C. Pant Member
Judge, Supreme Court of India

Mr. L. Nageswara Rao, Member
Senior Member of Supreme Court Bar Association

Ms. Indu Malhotra, Senior Member Member
of Supreme Court Bar Association

Ms. Mahalakshmi Pavani, Senior Member Advocate (Representative of Supreme Court Bar Association)

Ms. B. Sunita Rao, Representative Member
of Supreme Court Advocate-on-Record Association

Ms. V. Mohana, Advocate Member
(Representative of Supreme Court

In the year 2015, GSICC convened 2 meetings:

- First on 21\textsuperscript{st} January, 2015.
- Second on 19\textsuperscript{th} August, 2015.

**COMPLAINTS AND INTERNAL SUB-COMMITTEE:-**

In the year 2015 no complaint is received by any 'women' being aggrieved of being sexually harassed within the precincts of Supreme Court of India.

**VOLUNTEERS:**

Initially a panel of 10 volunteers; 5 male and 5 female was constituted by the GSICC. Later vide Minutes dated 18.07.2014 it was decided to increase the number of volunteers 30 members as on date. Vide minutes dated
19.8.2015. However, it was decided to decrease the number of volunteer as some of them had not attended even a single meeting of volunteers. (The new list of volunteers is attached herewith).

Volunteers were asked by the GSICC to meet regularly at least once a month. In consequence thereof the volunteers have convened meetings as on:-

- Second on 14th May, 2015.
- Third on 6th October, 2015
- Forth on 26th October, 2015

**SENSITIZATION AND PUBLICITY:**

Vide minutes dated 14.02.2014 GSICC conducted following programmes for sensitize the issue of sexual harassment:

- First Seminar on 23rd February, 2015
- Second Seminar on 16th April, 2015
- Third Seminar on 13th October, 2015

With the help of Partners for Law in Development (PLD) Director Ms.Madhu Mehra was the resource person and the NGO 'JAGRAN' whereby Director Mr.Arijit Roy and his team had presented a mime skit on the issue of
sexual harassment at the workplace.

For sake of publicity a pamphlet is got prepared for random distribution to people visiting in the precincts of Supreme Court of India and more specially to those attending the Seminar.

**FINANCIAL ISSUES**

For the effective implementation of the GSICC regulations the budget of Rs.5,20,000/- (Rupees Five lac twenty thousand only) was announced by the Hon'ble Chief Justice of India and vide order dated 20.12.2013 GSICC was asked to work out the requirement of funds for implementation of the GSICC regulations for the coming year and to inform the same to Cash & Accounts Branch.

Following are the expenses incurred in the GSICC seminar as:

<table>
<thead>
<tr>
<th>Seminar &amp; Date</th>
<th>Expenses incurred</th>
</tr>
</thead>
<tbody>
<tr>
<td>23.2.2015</td>
<td>50,497/-</td>
</tr>
<tr>
<td>16.4.2015</td>
<td>18,958/-</td>
</tr>
<tr>
<td>13.10.2015</td>
<td>59,008/-</td>
</tr>
<tr>
<td>Misc. Expenses which are yet to be disbursed</td>
<td>25,000/-</td>
</tr>
</tbody>
</table>

**Total** 1,28,463/-
However, in the present year the seminars and workshops have to be organized, hence following is the proposed budget for the calendar year 2016:-

<table>
<thead>
<tr>
<th>S. No.</th>
<th>Object</th>
<th>Amount</th>
</tr>
</thead>
<tbody>
<tr>
<td>1.</td>
<td>Workshops/ Seminars/ Publicity</td>
<td>Rs. 2,00,000/-</td>
</tr>
<tr>
<td>2.</td>
<td>Expenses for sending process during inquiry and for record maintenance thereof.</td>
<td>Rs. 1,00,000/-</td>
</tr>
<tr>
<td>3.</td>
<td>Training for volunteers</td>
<td>Rs.50,000/-</td>
</tr>
<tr>
<td>4.</td>
<td>Expenses for holding Meetings of GSICC as well as Sub-Committee</td>
<td>Rs.10,000/-</td>
</tr>
<tr>
<td></td>
<td><strong>Total</strong></td>
<td><strong>Rs.3,60,000/-</strong></td>
</tr>
</tbody>
</table>

Sd/-

*Rachna Gupta*
*Member Secretary, GSICC*
*Supreme Court of India*
*12.12.2015*